

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 254 OF 2020

AND

LD-VC-CW NO. 268 OF 2020

Sociedade Patriotica Dos  
Baldios Das Novas

..... Petitioners

*V e r s u s*

State of Goa & Ors.

..... Respondents

Mr. A. F. Diniz, Senior Advocate with Mr. Ryan Menezes, Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. Pravin Faldessai, Additional Government Advocate for the Respondent nos. 1 to 4 in LD-VC-CW No.254 of 2020.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 4 in LD-VC-CW No.268 of 2020.

Mr. A. D. Bhobe and Ms. Kalpa Govenkar, Advocates for the Respondent nos. 5 and 6.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 5<sup>th</sup> January, 2021

P.C.

1. At the request of Mr. Bhobe, the learned Counsel appearing on behalf of respondent nos.5 and 6, this matter is posted to 13<sup>th</sup> January, 2021 for further consideration.

2. Stand over to 13<sup>th</sup> January, 2021.

M. S. JAWALKAR, J.

M. S. SONAK, J.

arp/\*